

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 707 of 2020 in
Company Appeal (AT) (Insolvency) No. 188 of 2020

In the matter of:

Srinivasa Reddy Velagala

....Appellant

Vs.

Sravanthi Infratech Pvt. Ltd.

....Respondent

Present:

Appellant:

**Ms. Kiran Suri, Sr. Advocate with Mr. M. Rambabu,
Ms. Prity Kumari and Mr. Ashwaraya Kumar,
Advocates.**

Respondent:

ORDER

12.02.2020: Since the respondent is on Caveat, let the notice be served on respondent. *Dasti service is permitted.*

Post the matter 'for orders' on **18th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

am/ha/nn